

(b) The number of new small and medium units registered under Udyog Aadhaar Memorandum during 2015-16 to 2017-18 (up to 5.3.2018) is 4,49,979.

(c) to (e) A Framework for revival and rehabilitation of sick MSMEs has been put in place. The Banks are to constitute Corrective Action Plan Committees under this framework. The Reserve Bank of India is monitoring the implementation of this framework in all the banks quite closely. Further, Reserve Bank of India (RBI) has extended the period of classifying a loan account as Non-Performing Asset (NPA) from 90 days to 180 days for MSME borrowers registered under GST regime as on 31.1.2018.

#### **Support to West Bengal for development of MSMEs**

1370. SHRI MANAS RANJAN BHUNIA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether West Bengal secured number one position for the development of MSMEs, if so, the support given by Government of India to West Bengal; and

(b) what would be the additional financial support given by the Central Government to the Government of West Bengal?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) The Ministry of Micro, Small and Medium Enterprises (MSME) has not done ranking of States in relation to the development of MSMEs.

(b) Ministry of MSME allocates funds under various central sector schemes for the promotion and development of MSMEs to all States/UTs including the State of West Bengal.

#### **Schemes for improvement of Khadi products**

†1371. SHRI AMAR SHANKAR SABLE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of schemes being implemented towards improvement in quality of Khadi products for ensuring a greater acceptability and marketing thereof through Khadi and Village Industries Commission (KVIC); and

(b) the details of financial assistance provided for its modernisation and study of various projects?

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†Original notice of the question was received in Hindi.